

**FAST TRACK SESSIONS COURT, SEWREE, MUMBAI**  
**IN THE COURT OF HHJ SMT. S. J. GHARAT**  
**COURT 33 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 24-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>JUDGEMENT</b>				
1	SESSIONS CASE	100207/2018	The State of Pant Nagar Police Station Vs Bhausahab Hanuman Sawant and 1 Accud.	

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